

GENERAL EXEMPTION 223

**Exemption to Specimen, Models, Wall pictures and Diagrams for instructional purposes:
[Notifn. No. 29/2017-Cus., dt. 30.6.2017]**

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, being satisfied that it is necessary in the public interest so to do, hereby exempts Specimen, models, wall pictures and Diagrams for instructional purposes, falling within the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), when imported into India, from the whole of the duty of customs leviable thereon which is specified in the said First Schedule.

2. This notification shall come into force with effect from the 1st day of July, 2017.